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Title: Need to pay adequate compensation to coconut growers in Karnataka.

SHRI S.P. MUDDAHANUME GOWDA : I would like to raise an important matter concerning the coconut growers in Karnataka in general and in Tumkur in particular. In the whole of Karnataka, the coconut growers are put to a lot of problems because of the depletion of the underground water and also because of the continuous drought.

The glory of coconut growers has almost vanished now. In this regard, the Gorakh Singh Committee was constituted and it submitted its Report. But that is not coming to the rescue of coconut growers of Karnataka.

I would like to request the Government to pay attention to rejuvenation of coconut groves in Karnataka in general and in Tumkur in particular. That is what is required to be done now.

I would request the Government of India to treat our coconut growers at par with that of Kerala. They have taken some good measures in Kerala. Like the State Government of Kerala, the State Government of Karnataka has also submitted a proposal to the Government of India with regard to the rejuvenation of coconut groves in Karnataka.

My request to the Government is not only rejuvenation of coconut groves in Karnataka but also to pay compensation to the farmers, who have lost their coconut trees because of the depletion of underground water and also because of the continuous drought situation. Thank you.

HON. SPEAKER: Shri D.K. Suresh, Shri R. Dhruvanarayana, Shri Pralhad Joshi, Shri Nalin Kumar Kateel and Kumari Shobha Karandlaje are allowed to associate with the matter raised by Shri Maddahanume Gowda.